

[Print](#)**Defective Case Register from 2026-08-27 to 2026-08-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/39574/2026	SOUMYA JYOTI BISWAL	2026-08-27	i) Address of Contemnor no. 2 not tall with annexure-1.
2	D-ABLAPL/25777/2026	PRASANT KUMAR BARIK	2026-08-27	1. page number not mark properly (page no. 7 missing).
3	D-CRLMC/25471/2026	PURNA CHANDRA DAS	2026-08-27	1. Name of victim / Informant and phone number Redacting from the Annexures.-1. 2. Typed copy of page number not correctly furnished in under Annex-1.
4	D-CRLMP/23477/2026	SNEHASISH BEHERA	2026-08-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not alphabetic paginated in Index.
5	D-WP(C)/39883/2026	OM SWARUP	2026-08-27	1.Synopsis, Date chart not filed as per Index. 2. 09 names of the Advocates mentioned in V.nama. But, only one signature put in.
6	D-CRLMP/24672/2026	BRAJA MOHAN SARANGI	2026-08-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page no.5 not neat and legible.
7	D-CRLMC/25303/2026	SURYAKANTA DWIBEDI	2026-08-27	1.As per Index, Annexure-2 not filed.
8	D-CONTC/39578/2026	SOUMYA JYOTI BISWAL	2026-08-27	I) Address of the deponent mentioned in affidavit not tally with cause title.
9	D-WP(C)/39811/2026	BHUBANESWAR DASH	2026-08-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
10	D-WP(C)/38621/2026	BRAJA KISHOR PANDA	2026-08-27	.Petition not correctly addressed to Honorable Court
11	D-BLAPL/25259/2026	REBATILATA PANDA	2026-08-27	Pending Lower Court S. T. Case No. 103/65 of 2026 mentioned in Cause Title has not been tallied with the Rejection Order
12	D-FAO/40233/2026	DILLIP KUMAR MOHAPATRA	2026-08-27	annex-2 need visible copy
13	D-BLAPL/23489/2026	DEEPAK KU SAHOO	2026-08-27	1 .CRLA mentioned instead of BLAPL in petition in consolidation petition.

14	D-FAO/40235/2026	DILLIP KUMAR MOHAPATRA	2026-08-27	1st page of annex-1 annex-2 not visible
15	D-FAO/40236/2026	DILLIP KUMAR MOHAPATRA	2026-08-27	8-CAUSE TITLE NOT IN ORDER. 1st page of annex-1 and annex-2 not properly visible
16	D-FAO/40241/2026	DILLIP KUMAR MOHAPATRA	2026-08-27	page -32 33 36 38 40 not visible
17	D-CRLLP/24427/2026	KARUNAKAR GAYA	2026-08-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Period of Delay 396 days
18	D-BLAPL/25092/2026	SULOCHANA PATRO	2026-08-27	1.Reference certificate not properly furnished 2.Page nos. 2 to 3 not page marked. 3.Rejection order date wrongly typed as 20.06.2026 instead of 20.07.26
19	D-FAO/40239/2026	DILLIP KUMAR MOHAPATRA	2026-08-27	annex-2 not visible
20	D-BLAPL/25096/2026	BIJAYA KUMAR RAGADA	2026-08-27	Reference certificate not properly furnished
21	D-BLAPL/25082/2026	SUNIL KUMAR PANDA	2026-08-27	1.Reference certificate not properly furnished 2.Declaration of paragraphs wrongly mentioned 1 to 9 instead of 1 to 10. 3. In Synopsis and Date chart Enrollement of Advocate not reflected.
22	D-CMAPL/40009/2026	ADV.	2026-08-27	Put up for SR after filing of c. copy of dismissal order.
23	D-WP(C)/40471/2026	MANORANJAN DAS	2026-08-27	14-NOT PROPERLY INDEXED.
24	D-BLAPL/25091/2026	SURYAKANTA DWIBEDI	2026-08-27	Reference certificate not properly furnished
25	D-BLAPL/25568/2026	AMLAN SHAKTI PAUL	2026-08-27	Age of the petitioner in Cause title(22 yrs) and in Vakalatnama reflected 24 yrs.
26	D-WP(C)/39606/2026	BHABANI SANKAR DAS	2026-08-27	i) Page 40 not legible.
27	D-WP(C)/39611/2026	BHABANI SANKAR DAS	2026-08-27	Page no. 36 and 40 not legible.
28	D-WP(C)/37660/2026	CHITTA RANJAN NANDA	2026-08-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP.
29	D-CRLMC/25998/2026	PRASANNA KUMAR PANDA	2026-08-27	Annexures not properly mentioned in prayer..
30	D-WP(C)/39596/2026	BHABANI SANKAR DAS	2026-08-27	i) Page nos. 36 and 40 not legible.
31	D-WP(C)/39601/2026	BHABANI SANKAR DAS	2026-08-27	i) Page no. 36 and 40 not legible.
32	D-WP(C)/37027/2026	PRONROY MOHANTY	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 28 35 36 and 45 not neat.Serial no.9 and paragraph not correctly mentioned affidavit in the

				I.A.Date of copy of representation vide annex-7 not tally with Index.
33	D-EXP/28722/2026	ADV.	2026-08-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-CONTC/36288/2026	ADV.	2026-08-27	Code Not indicated.
35	D-BLAPL/25556/2026	BISWAJIT RANJAN TRIPATHY	2026-08-27	Date of rejection order in book mark be corrected
36	D-ABLAPL/25458/2026	MANISH DHIR	2026-08-27	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-CRLMP/25038/2026	MITHUN KUMAR PRADHAN	2026-08-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in affidavit does not tally with cause title.
38	D-WP(C)/39459/2026	SALYADU ANIL KUMAR DORA	2026-08-27	Receipt Showing Serv.copy To cg not Filed
39	D-CRLMP/25634/2026	SATYANARAYAN MISHRA	2026-08-27	1. Date of order dated 30.10.2025 under Annexure-2 does not tally with Index and para-4 of the petition.
40	D-WP(C)/36952/2026	PRASANTA KUMAR JENA	2026-08-27	1. Address of OP No.4 incomplete. 2. Date of order mentioned in para 3h not correct. 3.Date of Ann.8 in Index not correct. 4. Ann.22 not attested. 5. Case no. in Ann.23 of Index and para 13 not correct. 6. SLP No. in Ann.26 of Index and para 15 not correct
41	D-ABLAPL/25243/2026	CHEERA RANJAN SATAPATHY	2026-08-27	1.Reference certificate not properly submitted. 2.The F.I.R. copy in which name of the victim/informant reflected may be kept in sealed cover and redacted copy be filed
42	D-WP(C)/39744/2026	MAHESWAR MOHANTY	2026-08-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Serial no-2 in the affidavit not tally with cause title.Page 13 and 14 not neat.D.Fee of Rs.2/- not paid in the v.nama
43	D-ABLAPL/25614/2026	SOUBHAGYA KUMAR DASH	2026-08-27	1. Date chart not properly number
44	D-WP(C)/38466/2026	SATYABRATA PANDA	2026-08-27	complete address of opp.1 be furnished
45	D-ABLAPL/25609/2026	AJIT CHANDRA MOHAPATRA	2026-08-27	1.Reference certificate not properly furnished 2. Name of the Informant/victim redact in annexure-1 (Copy of the F.I.R)
46	D-ABLAPL/25705/2026	ALOK KUMAR PANDA	2026-08-27	Annexure-1 should not be redacted
47	D-WP(C)/37590/2026	KRISHNA CHANDRA SAHU	2026-08-27	1.synopsis 7 date chart not alphabetically paginated

48	D-ABLAPL/25605/2026	ASHOK KUMAR SAHOO	2026-08-27	1. Petition copy not properly number. 2. Paragraph in the petition not properly number. 3. The name of the informant/victim redact in annexure-1 series and annexure-2 series.
49	D-WP(C)/40358/2026	SAMBIT PANIGRAHI	2026-08-27	i) Paragraph no. not correct in affidavit of I.A. ii) Date of order not correctly mentioned in prayer of the petition.
50	D-WP(C)/39175/2026	DIPTI RANJAN MOHAPATRA	2026-08-27	1. Paragraph no. not correctly furnished in the petition. 2. After page no. 18 not marked.
51	D-ABLAPL/25613/2026	JANMEJAYA KATIKIA	2026-08-27	1. Reference certificate not properly furnished.
52	D-WP(C)/37588/2026	KRISHNA CHANDRA SAHU	2026-08-27	1. synopsis AND date chart not alphabetically paginated
53	D-WP(C)/39786/2026	PRASANTA KUMAR JOSHI	2026-08-27	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. hologram of Rs. 50/- and LAA fee of Rs 10/- not paid
54	D-WP(C)/38587/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification not correctly furnished in para-6 of the petition.
55	D-CMP/38460/2026	PRADEEP KUMAR DAS	2026-08-27	3-AUTHENTICATION FEE IS DEFICIENT.
56	D-WP(C)/38586/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification not correctly furnished in para-6 of the petition.
57	D-ABLAPL/25597/2026	DIGAMBAR SETHI	2026-08-27	1. Reference certificate not properly furnished.
58	D-MACA/37607/2026	GIRIJA PRASAD DUTTA	2026-08-27	1. Period of Delay 347 days
59	D-ABLAPL/25628/2026	BYOMAKESH TRIPATHY	2026-08-27	1. Petition copy not number properly 2. H.C.B.A.M. welfare Hologram not paid. 3. Vernacular certificate not properly furnished.
60	D-MACA/37598/2026	GIRIJA PRASAD DUTTA	2026-08-27	1. Period of Delay 280 days
61	D-ABLAPL/25598/2026	PRADEEP KUMAR DAS	2026-08-27	1. Reference certificate not furnished properly.
62	D-WP(C)/40192/2026	RAKESH BEHERA	2026-08-27	14-NOT PROPERLY INDEXED. 1. Receipt Showing Serv. copy to S.C., Commerce and Transport not Filed. 2. Page No. 23 not legible.
63	D-ABLAPL/24700/2026	KABIRAJ PRADHAN	2026-08-27	1. FIR copy not filed in this Reg.- I.A. filed for dispensing with the copy of the FIR.
64	D-WP(C)/36585/2026	FALGUNI RAJGURU MOHAPATRA	2026-08-27	.Subject Code incorrectly Mentioned

65	D-ABLAPL/25581/2026	SUBASH CHANDRA BEHERA	2026-08-27	1. Reference certificate not properly submitted. 2. Court fee and Notarial fee not paid in two separate affidavit. 3. Synopsis and Date chart not correctly page mark.
66	D-WP(C)/38588/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification not correctly mentioned in para-6 of the petition.ii) Name of the deponent not tally with her signature in affidavit and Vakalatnama.
67	D-MACA/37595/2026	GIRIJA PRASAD DUTTA	2026-08-27	1. Period of Delay 47 days
68	D-WP(C)/36586/2026	SRINIBASH SATAPATHY	2026-08-27	.Receipt Showing Serv.copy To cg not Filed.
69	D-WP(C)/38583/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of Notification dtd 13-09 2019 not correctly furnished in para-6 of the petition.
70	D-MACA/37604/2026	GIRIJA PRSASAD DUTTA	2026-08-27	1.Period of Delay 81 days
71	D-WP(C)/37401/2026	BHABANI PRASAD SAMAL	2026-08-27	1.age of opp.11 and 12 not furnished
72	D-WP(C)/39928/2026	SANGRAM JENA	2026-08-27	.Subject Code Not Furnished .
73	D-WP(C)/37838/2026	AMIT KUMAR SAA, C.G.C	2026-08-27	.Subject Code Not Furnished .
74	D-WP(C)/40414/2026	BISWANATH BEHERA	2026-08-27	1. Page no.11 not neat
75	D-MACA/38404/2026	GIRIJA PRASAD DUTTA	2026-08-27	1. Period of Delay 237 days
76	D-WP(C)/38991/2026	PRASANT KISHORE RAY	2026-08-27	1. District name of the petitioner not correctly furnished in cause title.
77	D-MACA/38313/2026	PRASANTA KUMAR MAHALI	2026-08-27	1. Period of Delay 83 days
78	D-MACA/38430/2026	ADAM ALI KHAN	2026-08-27	1. Period of Delay 92 days
79	D-ABLAPL/25594/2026	PRATAP KUMAR NAYAK	2026-08-27	1. Code no. wrongly mentioned in Synopsis, 2. Petitioner no. 2 to 5 not sworn affidavit 3. Petitioners number wrongly mention in para-2 in the brief.
80	D-WP(C)/39490/2026	PADMANAVA JENA	2026-08-27	i) Date of Notification Mentioned in sl. no. 4 of the index and Book mark not tally with annexure-1. Code not correct and date not mentioned in synopsis and date chart.
81	D-CRLMC/24555/2026	PRASANNA KUMAR MISHRA	2026-08-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fees of Rs.3/- and Rs.30/- Notary stamp not affixed in I.A. No.2135/2026 AND C.F of Rs.6/- not paid in I.A. No.2136/2026

82	D-ABLAPL/25606/2026	DIGAMBARA MISHRA	2026-08-27	1. Reference certificate not properly furnished.
83	D-ABLAPL/25391/2026	SARBESWAR SAHOO	2026-08-27	Reference Certificate not properly furnished
84	D-WP(C)/40091/2026	AFRAAZ SUHAIL	2026-08-27	1. Synopsis and Date chart not mentioned in Index. 2. District name not mentioned in petitioner no.3 in cause title. 3. Nomenclature not correctly furnished in v.nama. 4..Receipt Showing Serv.copy To Ag not Filed. 5..Receipt Showing Serv.copy To cg not Filed.
85	D-ABLAPL/25480/2026	CHIRANJIB ROUT	2026-08-27	1. Synopsis and Date chart not marked alphabetically. 2. Petition 1st page not numbered. 3. Petition not correctly addressed to Honorable Court.
86	D-WP(C)/37922/2026	MANASH KUMAR PRADHAN	2026-08-27	1. Name of the Opp.Party not correctly furnished in Index
87	D-ABLAPL/25744/2026	MANAS KUMAR CHAND	2026-08-27	1. In Paragraph 2 it has been mentioned that petitioner Aditya Kumar Agrawal marriage was solemnized with Madhusmita Das which appears to be not correct. Whereas in Para 1 it has been mentioned that petitioner being the husband of Madhusmita Das. 2. Reference certificate is not correctly furnished.
88	D-WP(C)/39369/2026	SOUBHAGYA SWAIN	2026-08-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the petitioner no.1 in cause title does not tally with Index.2. Signature of the petitioner nos.2 and 6 in V.nama does not tally with cause title.
89	D-ABLAPL/25624/2026	BICHITRA NARAYANA SATAPATHY	2026-08-27	1. Reference certificate not properly furnished.
90	D-BLAPL/25410/2026	DHANANJAYA MUND	2026-08-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
91	D-CRLMC/25575/2026	SASWAT KUMAR ACHARYA	2026-08-27	.Receipt Showing Serv.copy To CBI not Filed.
92	D-ABLAPL/25313/2026	KSHIROD KUMAR PAHIL	2026-08-27	1)Reference certificate not properly furnished.
93	D-ABLAPL/25642/2026	ARIJEET MISHRA	2026-08-27	1. The name and address of the victim and her father name may be redacted from the F.I.R.Copy. 2. The un- redacted F.I.R. copy may be kept in sealed cover.
94	D-CONTC/38687/2026	TUNA SAHU	2026-08-27	Date of order not correctly furnished in cause title.ii) Name of the contemnor not furnished in cause title.
95	D-BLAPL/25411/2026	SUDHANSU SEKHAR DASH	2026-08-27	Last Page of Annexue - 2 is not paginated
96	D-ABLAPL/25720/2026	SIDHARTHA DAS	2026-08-27	1. In the Index,it has been written as CRLMC petition. 2. Annexure 1 is not legible properly.

97	D-ABLAPL/25728/2026	PREETISH SAHU	2026-08-27	1. V.Nama is not stamped properly. 2. The surname of the Petitioner mentioned in the Cause Title does not tally with that of his signature in V.nama and Affidavit. 3. Reference certificate is not correctly furnished
98	D-CRLMC/25371/2026	DIPTIMAYEE LENKA	2026-08-27	1. As per record, Annexure-2 not annexure marked in Index and Annexure-1 not page marked.
99	D-WP(C)/40266/2026	SUBASH CHANDRA PANI	2026-08-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Regn. No. of vehicle in Synopsis not correct. 2. Paragraph declaration left blank.
100	D-CRLMC/25654/2026	BIKASH KARNA	2026-08-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of Annexurea-1 AND 2 disclosing the name of Informant/Victim be kept in cover. 2. Name of father of the deponent in affidavit in (Sl. no.2) not correctly furnished.
101	D-WP(C)/40292/2026	KAUSHAL HUSSAIN	2026-08-27	i) Code not correct.
102	D-WP(C)/39632/2026	SUBHRANSU BHUSAN MOHANTY	2026-08-27	Date not mentioned in annexure-5 in averments.
103	D-WP(C)/40371/2026	SRINIVAS MOHANTY	2026-08-27	.Subject Code incorrectly Mentioned
104	D-ABLAPL/25349/2026	LAXMI NRUSINGHA SAHU	2026-08-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant/victim to be reacted in ANNEXURE-1 and kept in sealed cover. In date chart G.R.Case number wrongly reflected 276/26 instead of 1266/26. 2.paragraphs 3 4 5 and 6 repeated in synopsis
105	D-CRLREV/22754/2026	HEMANTA KUMAR MOHANTA	2026-08-27	C.copy of Annex-1 not filed 2.Annex-2 not legible.
106	D-RSA/38037/2026	ARUN KUMAR MISHRA	2026-08-27	Age of Appellant No-10 not mentioned in the Memo. of Appeal.
107	D-WP(C)/36414/2026	UMAKANTA MISHRA	2026-08-27	1.date chart not alphabetically paginated.
108	D-WP(C)/37932/2026	BHAKTA RANJAN BARIK	2026-08-27	1. Page no.33 Annexure number not properly exhibited.
109	D-RSA/39111/2026	PRABIN DAS	2026-08-27	Age of Appellant No-5 not mentioned in the Memo of Appeal.
110	D-WP(C)/38855/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition not correct.

111	D-CRLMC/25134/2026	AYESHKANTA TRIPATHY	2026-08-27	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
112	D-ABLAPL/25766/2026	SUJIT KUMAR SAHU	2026-08-27	1. Put up for S.R. after page mark in Index.
113	D-WP(C)/36701/2026	ARUN KUMAR DAS	2026-08-27	1.serial no.of opp.wrong.
114	D-CRLMC/25505/2026	BIKASH KARNA	2026-08-27	1. F.I.R. and C.T.Case no. not orderly furnished in the cause title and prayer
115	D-WP(C)/39452/2026	SALYADU ANIL KUMAR DORA	2026-08-27	Receipt Showing Serv.copy To cg not Filed.
116	D-WP(C)/38283/2026	MANMEET SINGH ARORA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Annex-3 not legible
117	D-WP(C)/38911/2026	ACHYUTANANDA PATTANAIK	2026-08-27	Occupation not mentioned
118	D-WP(C)/38043/2026	SAMBIT PANIGRAHI	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-CRLMC/25089/2026	LAMBODOR ACHARI	2026-08-27	1. CRLMC Petition and Annexure-1 not page marked in Index and file.
120	D-WP(C)/39456/2026	SALYADU ANIL KUMAR DORA	2026-08-27	.Receipt Showing Serv.copy To cg not Filed.
121	D-CRLA/24156/2026	BIJAYA KUMAR RAGADA	2026-08-27	Name of Victim/ Informant/ Relatives/Address/ School address to be redacted from petition and Annex-1 and sealed cover there after put up SR
122	D-LAA/36698/2026	BIBHUTI BHUSAN MISHRA , (SR. PANEL COUNSEL)	2026-08-27	C.Fee Payable be corrected.
123	D-CRLA/24095/2026	TIRTH KUMAR SAHU	2026-08-27	pages- 2 and 3 underline page.
124	D-WP(C)/39457/2026	SALYADU ANIL KUMAR DORA	2026-08-27	Receipt Showing Serv.copy To cg not Filed.
125	D-WP(C)/39454/2026	SALYADU ANIL KUMAR DORA	2026-08-27	.Receipt Showing Serv.copy To cg not Filed
126	D-WP(C)/40038/2026	SALYADU ANIL KUMAR DORA	2026-08-27	1.Address of Pet. not properly mentioned in CT. 2. OP No.3 not properly mentioned. 3. Address of OP No.2 3 and 6 not properly mentioned. 4. Receipt Showing Serv.copy To cg not Filed.
127	D-RSA/38046/2026	ALEKH CHANDRA MOHANTY	2026-08-27	1.HCBA Welfare Fee of Rs.50/- not affixed
128	D-WP(C)/38051/2026	DIPTI RANJAN BHOKTA	2026-08-27	Detailed address of O.P. No.2 not mentioned in C.title.
129	D-CONTC/34825/2026	GOPAL PRASAD JENA	2026-08-27	i) WP (C) NO. not mentioned in reference certificate. ii) Put up for SR after filing of cause title in wp (c) no. 4209/2024.
130	D-CONTC/34864/2026	GOPAL PRASAD JENA	2026-08-27	i) wp (c) no. not mentioned in reference certificate. ii) Put up for SR after filing of cause title in wp (c) no. 4105/2024.

131	D-WP(C)/38643/2026	SANJEEB BEHARA	2026-08-27	Cause Title in I.A. not correctly furnished. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
132	D-CONTC/34830/2026	SASWATI MOHAPATRA	2026-08-27	i) Name of the fathers name repeat in cause title. ii) Present address of petitioner 5 and 8 to be furnished. iii) cause title and order of wPc (OAC) no. 2478/2024 to be filed. iv) wp (c) no. not mentioned in reference certificate.
133	D-CRLMC/25088/2026	LAMBODOR ACHARI	2026-08-27	1. Date of impugned order under Annexure-1 does not tally with prayer of the petition
134	D-CONTC/34866/2026	GOPAL PRASAD JENA	2026-08-27	i) wp (c) no. not mentioned in reference certificate. ii) ii) Put up for SR after filing of cause title in wp (c).no. 4202/2024.
135	D-CRLA/21413/2026	BIKRAM CHANDRA GHADAI	2026-08-27	Oriya undertaking not furnished
136	D-CONTC/34870/2026	GOPAL PRASAD JENA	2026-08-27	i) wp (c) no not mentioned in reference certificate. ii) Put up for SR after filing of cause title in wp (c) no 4109/2024.
137	D-CONTC/34876/2026	GOPAL PRASAD JENA	2026-08-27	wp (c) no. not mentioned in reference certificate.
138	D-CONTC/34834/2026	GOPAL PRASAD JENA	2026-08-27	i) wp (c) no. not mentioned in reference certificate. ii) Put up for SR after filing of Cause title in wp (c) no. 4232/2024.
139	D-WP(C)/38867/2026	RAJIV KUMAR MAHANTA	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Date of notification mentioned in para-6 of the petition not correct.
140	D-WP(C)/36972/2026	HARIPAD MOHANTY	2026-08-27	1. Date of Letter under Annexur-5 to be corrected in Book mark.
141	D-CRLREV/25102/2026	SURYAKANTA DWIBEDI	2026-08-27	Name of Victim/ relative / school address redacted from Anne-1 and 2 and kept sealed cover thereafter put up SR.
142	D-BLAPL/25717/2026	UMA CHARAN MISHRA	2026-08-27	Paragraphs not properly mentioned in declaration of affidavit.
143	D-BLAPL/25724/2026	JAYADEBA BEHERA	2026-08-27	1.Name and details of Informant/victim mentioned in para-6(a) to (j) at pg. 10-11, para-12 at pg. 11 AND pg. 12 of Annexure-1 be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop.
144	D-BLAPL/25676/2026	SARBESWAR SAHOO	2026-08-27	1) Index be filed 2)Book mark be corrected accordingly 3) Paragraph in declaration is wrong
145	D-BLAPL/25679/2026	SURYAKANTA DWIBEDI	2026-08-27	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
146	D-BLAPL/25709/2026	RAKESH BEHERA	2026-08-27	1.Name of the Informant-cum-victim/Husband mentioned at pg. 12 in Annexure-1, at pg. 17 in Annexure-3 AND at pg. 43-44,46 in Annexure-4 be redacted. 2.Redacted copy of the same be filed. 3.True copy of Rejection order need not kept in sealed cover.

147	D-BLAPL/23488/2026	KAUSHAL HUSSAIN	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Reference Certified not properly furnished. 2. Name of the opp. party not furnished in v.nama. 3. Pending in the Lower court case number mentioned not tally with Rejection order. 4. Name of victim / informant Redacting from the Annex-2 and 3. 5. Name of the victim /informant need not be disclosed in connection with Annex-2,3 and kept in closed cover.
148	D-BLAPL/25567/2026	SOUMI DAS	2026-08-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-BLAPL/25530/2026	SURYAKANTA DWIBEDI	2026-08-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-1 Page-9 and 10 not clearly visible.
150	D-BLAPL/25532/2026	SURYAKANTA DWIBEDI	2026-08-27	1. F.I.R. Copy not submitted.
151	D-BLAPL/25524/2026	PARTHA SARATHI DAS	2026-08-27	1. Reference certificate not properly furnished.
152	D-BLAPL/25615/2026	DEBABRATA DASH	2026-08-27	1. Code number wrongly mentioned in Index 2. Reference certificate not properly furnished.
153	D-BLAPL/25612/2026	MANOJ KUMAR PANDA	2026-08-27	1. Subject code wrongly mentioned in Index and Petition. 2.Subject Code incorrectly Mentioned
154	D-CONTC/34872/2026	GOPAL PRASAD JENA	2026-08-27	WP (c) no. not mentioned in reference certificate.
155	D-CONTC/38144/2026	ADV.	2026-08-27	1. Code Not correct. 2.CRLMP no. not correctly mentioned in reference certificate
156	D-CONTC/34873/2026	GOPAL PRASAD JENA	2026-08-27	wp (c) no. not mentioned in reference certificate.
157	D-CONTC/34874/2026	GOPAL PRASAD JENA	2026-08-27	i) wp (c) no. not mentioned in reference certificate. ii) Put up for SR after filing of cause title of wp (c) no. 4219/2024.
158	D-BLAPL/25353/2026	LAXMI NRUSINGHA SAHU	2026-08-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.The FIR copies from page 11-14 has not been marked as Annexure - 1 2. Similarly, Copies of Post Mortem Report from Page 15-17 has not been marked as Annexure - 2
159	D-RSA/38029/2026	DWARIKA PRASAD MOHANTY	2026-08-27	1.D.C.Fee of Rs.28/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation
160	D-CONTC/34875/2026	GOPAL PRASAD JENA	2026-08-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) wp (c) no. not mentioned in reference certificate. ii) Put up for SR after filing of cause title in wp (c) no.1599/2024

161	D- CONTC/34856/2026	GOPAL PRASAD JENA	2026-08- 27	i) wp (c) no. not mentioned in reference certificate. ii) Put up for SR after filing of cause title in wp (c) no. 4200/2024.
162	D- BLAPL/25368/2026	BHABANI SHANKAR DASPARIDA	2026-08- 27	1. Annexure - 3 is not properly paginated 2. In V. nama, Mr. Anshuman Ray, Ld. Advocate has not put his signature
163	D-WP(C)/39706/2026	SIBASIS SAMANTARAY	2026-08- 27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
164	D- ABLAPL/25840/2026	JNYANANANDA PANDA	2026-08- 27	1.The relationship of the deponent with her husband as well as her village name is not correctly mentioned in the Affidavit. 2.The name of the informant and his name and address may be redacted from the petition and F.I.R. copy. 3. The original F.I.R.Copy may be kept in sealed cover. 4. The name of Petitioner No. 2 mentioned in Cause Title does not tally with that of LTI name in V.Nama
165	D- BLAPL/25493/2026	MANORANJAN PADHY	2026-08- 27	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Annexure-1 not properly paginated. 4.Name and details of Informant/victim mentioned in Annexure-1 be redacted. 5.Redacted copy of the same be filed. 6.Non-redacted copy of FIR/Deposition be kept in closed envelop. For further S.R
166	D- CONTC/34195/2026	ARUN KUMAR BEHERA	2026-08- 27	Period of Delay 368 days.I.A. in condonation of delay not filed.
167	D- BLAPL/25571/2026	SASANKA SEKHAR SATAPATHY	2026-08- 27	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. 1.Index and annexures-1 and 2 not properly page marked. 2.Advocate welfare fee of Rs.50/- not paid